

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

O.P.No.3 of 2015

Dated: 20th July, 2015

In the matter of :

Tata Power Delhi Distribution Ltd.

...Petitioner (s)

Versus

Delhi Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on 21.08.2015.

COURT MASTER